

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1936
TO BE ANSWERED ON 23/12/2022

BENEFITS OF PM-AASHA SCHEME

1936. SMT. SHANTA CHHETRI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the farmers of Darjeeling hills have received any benefits under the Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASA) so far;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the other steps taken by Government to ensure benefits to farmers for their produces?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) is an umbrella scheme comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS) and Private Procurement & Stockist Scheme (PPSS) to ensure remunerative prices to farmers for their produce of oilseeds, pulses and copra of Fair Average Quality (FAQ). These schemes are implemented at the request of the State / Union Territories Governments as and when the market price of these commodity fall below the notified Minimum Support Price (MSP). PSS is implemented for procurement of pulses, oilseeds and copra of Fair Average Quality (FAQ). The PDPS is implemented for notified oilseeds crops. However, States/UTs have options to choose either PSS or PDPS in a given procurement season with respect to a particular oilseed crop for the entire State. PDPS does not involve any physical procurement but envisages direct payment of the difference between the MSP and the selling / Modal price to pre- registered farmers selling the oilseeds crops of prescribed FAQ norms within the stipulated period in the notified market yard through a transparent auction process. Besides, PPSS is also implemented for oilseeds on pilot basis and States have the option for implementation of PPSS in district/selected APMC(s) of district involving the participation of selected private agencies. No proposals from Government of West Bengal for the implementation of scheme under PM- AASHA have been received as per schemes guidelines.

(c): For making effective procurement by government agencies at Minimum Support Price and providing maximum benefits of Minimum Support Price to the farmers, procurement centers are opened by respective State Government Agencies and Central Nodal Agencies like NAFED, FCI etc after taking into account the production, marketable surplus, convenience of farmers and availability of other

logistics/ infrastructure such as storage and transportation etc. large number of the purchase centers in addition to the existing mandis and depots/godowns are also established at key points.

Besides, Government is implementing National Agriculture Market (e-NAM) scheme wherein online trading of Agriculture and Horticulture commodities is done for transparent price discovery for farmers for their produce through competitive online bidding system.
